

ervation measures and arranging transfer of energy from surplus to deficit areas.

[English]

Coal Reserves in Arunachal Pradesh

3624. SHRI LAETA UMBREY: Will the Minister of COAL be pleased to state:

(a) whether coal reserves are found recently in Arunachal Pradesh;

(b) if so, the locations thereof with quantity and quality of coal reserves;

(c) whether any exploration work has been started there; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NAY-MAGOUDA): (a) and (b) The details of location, quantity and quality of coal reserves are given below:—

Coalfield	District	Quality	Reserves in million tonnes			
			Proved	Indicated	Inferred	Total
1. Namchik Nambuk	Changlong	Low ash, High Sulphur Coals with caking characteristics	31.23	11.04	41.96	84.23
2. Miao Bum	-do-	Not assessed	—	—	6.0	6.0
			31.23	11.04	47.96	90.23

(c) and (d) Mineral Exploration Corporation Limited had carried out exploration work and submitted a geological report in 1984. Based on this report, Central Mine Planning and Design Institute had prepared a Feasibility Report for development of an Open-cast mine at Namchik for annual production capacity of 0.25 million tonnes with a capital outlay of Rs. 31.18 crores. Subsequently, the Oil India Limited had opined that no coal mining operations should be started as this might interfere with the oil exploration activity being carried out in this area. The plans for further exploration of coal reserves in Arunachal Pradesh have been shelved for the time being in consultation with Planning Commission.

Rail Travel Concession to Military Awardees

3625. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the freedom fighters are entitled to travel in first class alongwith spouse and an attendant free of fare with no restriction of mileage;

(b) if so, the details of the facilities extended to the freedom fighters in this regard;

(c) whether the Government propose to extend similar facilities without any restriction to the recipients of Gallantry awards like 'Param Vir Chakra' and 'Ashok Chakra'; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b) Freedom Fighters or their widows, who are receiving pension from Central Revenues, under the Swatantrata Sainik Samman Pension Scheme, are being issued 1st Class All India Complimentary Card Passes valid for self and a companion, who can be a spouse, and such passes are issued for a period of one year, renewable every year. They can travel either in 1st Class or AC Sleeper.

(c) No, Sir.

(d) Does not arise.

Superfast Train on Delhi to Dehradun Route

3626. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the existing train services from Delhi to Dehradun and Saharanpur are not only inadequate but also time